

CIRCULAR

Sub: Requirement of additional/alteration in Acts/Case Type in CIS

Office of the District & Sessions Judge (HQs)
OUTSIDE SEAT
Diary No. 867
08 FEB 2019
Rohini District Court, Delhi

It has been noticed that frequent requests are being received for addition/alteration/modification in Act/Case type in the Case Information System, such requests are being forwarded to learned CPC, Hon'ble High Court of Delhi for consideration.

It is also to convey that migration of data from NC-CIS 3.0 to recently launched version NC CIS 3.1 has already been initiated in the Central District being Pilot District and to be replicated in rest of the Districts of Delhi District Courts shortly.

In view of the above and to finalize the requirement of Acts/Case types, the suggestions/inputs/requests are invited from all concerned qua required addition/alteration/modification in Act/Case type in any of the Establishment functioning under Case Information System. Such information may be sent to Nodal Officer (Computer), Computer Branch, Tis Hazari Courts (in writing) or through mail to hazari@nic.in within seven days.

Talwant Singh
District & Sessions Judge (HQs)

District & Sessions Judge (HQs)

No. 12109-12239/Comp./CIS/THC/2019

Dated 27-2-2019

Copy forwarded for information and necessary action to:

1. Ld. District & Sessions Judge, North West, South, South West, North, South East, East, New Delhi, Shahdara, North-East & West District with request to circulate the above information amongst the Judicial Officers posted within their kind control
2. Ld. Judge Incharge- Rouse Avenue Court Complex, Delhi.
3. Ld. Principal Judge (HQs)-Family Courts, Dwarka Court Complex, New Delhi with request to circulate the above information amongst all the Judicial Officers holding Family Courts.
4. All the Judicial Officers posted within Central District, Tis Hazari Courts, Delhi.
5. Judicial Officers on deputation/diverted capacity.
6. Sh. V.K. Bansal, Judge Family Courts/Chairman, Centralized Computer Committee, Room No. 109, Tis Hazari Courts, Delhi.
7. Officer In-charge (Computers), Tis Hazari/Saket/Rohini/Karkardooma/Dwarka/Patala House Courts Complex, Delhi/New Delhi.
8. Sh. Abhilash Malhotra, MM/Nodal Officer, Computer Branch, Tis Hazari Courts, Delhi.
9. Dealing Official LAYERS for uploading.

Talwant Singh

Talwant Singh
District & Sessions Judge (HQs)

203-19

for circulation
Reader to undersigned.

OIC (Computer)
for circulation

Beiravul

Beiravul
Director

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P + S J (N)
2/3/19

: NORTH-WEST & NORTH :
LHI

Delhi, dated the 07/3/19

Rohini Courts, Delhi.

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Rohini Courts, Delhi.

Rohini Courts, Delhi.

Administrative Officer (Judl.)

OFFICE OF THE DISTRICT & SESSIONS JUDGE
: ROHINI COURTS : DE

No. 7543-7613./Circular/CIS/THC/2019

Copy forwarded for information and necessary action to:

1. All the Ld. Judicial Officers of North-West District
2. All the Ld. Judicial Officers of North District, Rohini
3. P.S. to Ld. District & Sessions Judge (North-West),
4. P.S. to Ld. District & Sessions Judge (North), Delhi